

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABD.

Allahabd this the 24 th day of August 2000.

Coram :-

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Hon'ble Mr. S.Biswas, Member (A).

Original Application No. 1442 of 1992.

1. Vijay Bahadur LalSrivastava, S/o Chedi Lal
R/o Sahbajpur, P/o Deoria Budhu Khan, Deoria.
2. Indra Bhushan Srivastava, S/o N.P. Srivastava
R/o Ram pur Liliha P/o Bhatpar Rani, Deoria.
3. Sita Ram S/o S.L. Ram
Village- Laxmipur, P/o Siwan , Distt- Siwan.
4. Bachha Sharma S/o S.N. Sharma
Vill. Dakhini Tola, Distt. Siwan
5. Ramesh Prashad. S/o Shitla Prashad
Vill. Vazidpur P/o Kewani Bhaja Gadhikha, Disst.-Saran
6. Hira Lal S/o Indra Deo
Vill. Sagar Pali Distt. Ballia.
7. Jagdish Pandey S/o S.S. Pandey
R/o Sewata , Azamgarh.
8. Surya Bali, S/o Sri Khetal
Vill. Purushottampur, P/o Aurai , Varanasi.
9. Dinesh Enmenual S/o C.F. Enemnuat
R/o C.M.S. Compound D- 59/109 Sagra , Varanasi.

10. Kedar Prashad S/o V.M. Prashad
Vill. Manichapar P/o Mathua
Disst. Gopalgang, (Bihar)
11. Shobha Prashad S/o Sri Jakhai Das
Vill. Chabaila P/o Sonbars. Distt. Gorakhpur.
12. Modi Ram S/o Sro Shahbali
Vill. & P/o Padri Distt. Mau.
13. Buchhan Prashad. S/o Bindra Prashad
R/o Mau Munshipur , Mau.

..... Applicants.

Counsel for the applicants:- Sri R.K. Tewari.

V E R S U S

1. Union of India through Ministry of Railway.

2. D.R.M. Northern ^{se} ~~ern~~ Railway, Varanasi. ^{se}

..... Respondents.

Counsel for the respondents:- Sri V.K. Goel.

O R D E R

(By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.)

This application under section 19 of the Administrative Tribunals Act, 1985 has been filed f or direction to the respondents to consider the appointment

Corrected vide
order dated 27/9/2000
S.B. in

of the applicants on the basis of screening test held on 21.01.1992 and it has been also stated that result may be declared by the respondents.

2. Learned counsel for the respondents submitted that the screening test held on 21.01.1992 was cancelled by notification dated 15.07.92. No relief has been claimed against notification dated 15.07.92 by which screening test has been cancelled. In the circumstances the applicants are not entitled for relief claimed.

3. Sri R.K. Tewari however, submitted that respondents are going to hold second screening test and though the date has not been fixed. It has been submitted ^{✓ That} ~~for~~ ^{✓ may be given} direction to the respondents, to allow the applicants to participate in the second screening test.

4. The application is accordingly disposed of with the direction to the respondents to allow the applicants to participate in the second screening test if they otherwise satisfy the conditions [✓].

S. B. Singh
Member (A)

K. P. Singh
Vice-Chairman

/Anand/

5913
9/11/00

A4

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

TO,

THE DEPUTY REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

C.A./P.A. 1442 OF 1992

Vijai Bahadur Lal APPLICANT/
PETITIONER.

VERSUS

Union of India RESPONDENT/DEFENDANTS.

1. Decided on/ ~~pending decided fixed~~ 24.9.2000

2. Documents of which copy is required seriation :-

(A) Counter Affidavit filed by Union of India

(B) _____

(C) _____

3. Reasons for obtaining each copy For reference and own
Records

4. Whether applicant is stranger yes

5. Ordinary/Urgent

6. Date of application Postal Order No. 198 838534 dt 9.11.2000

Rupees 5- (Five) only

ALLAHABAD _____

DATED:- 9-11-2000

Yours faithfully,

Name-

Address: नन्दकिशोर

श्रीमं वीरमहल
पोस्ट ऑफिस रोड
लखनऊ

FOR OFFICE USE

7. Accepted/rejected

Dy. Registrar/Registrar

Dated :- 9/11/00

OR
No one turn back
hence, return to
concerned authority hand.
9/11/01

Cashier

Deposit Rs.

For No.

Pages as copying fees

Date

SD (Judicial) Administration.

श्री मान राजिन्दर साहब
केन्द्रीय प्रशासनिक अधिकारी
इलाहाबाद

महोदय,

मुझे निवेदन करना है कि ओ. एं. नं. 1442
सन, 1992 की फैसला दिनांक 24.9.2000 को
केंद्र में हुआ था मुझे उसमें काउन्टर की ~~को~~ नकल
की ~~को~~ कापी दिलाने की कृपा करें।
क्योंकि मुझे अपनी सेवा की रिकार्ड में रखने
के लिए चाहिए, मेरा इस केस में स्टैन्ड है।
आतः महोदय मुझे ओ. एं. नं. 1442 सन 1992
की काउन्टर कापी दिलाने की कृपा करें।

धार्वा
नन्दकिशोर
ग्राम धरमपुर
पोस्ट खलेमपुर
जिला देवरिया
दिनांक 9-11-2000.